

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2889
TO BE ANSWERED ON 06.08.2015

WAGE RATES UNDER MGNREGS

2889. SHRI SANJAY HARIBHAU JADHAV:
SHRI RODMAL NAGAR:
SHRI RABINDRA KUMAR JENA:
SHRI R. DHRUVA NARAYANA:
SHRIMATI RAMA DEVI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has recently revised the wage rates under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof and the formula/criteria adopted therefor, State/UT-wise;
- (b) whether all the States have agreed to the formula adopted for wage revision under the scheme;
- (c) if not, the names of States which have raised objections to the recent wage revision under the scheme and the steps proposed to be taken by the Union Government for redressal of objections raised by certain States; and
- (d) the details of disabled persons employed under the MGNREGS during each of the last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): The wages of workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are protected against inflation by indexation with the Consumer Price Index for Agricultural Labour (CPI-AL). The Government of India has last notified revised wage rates under MGNREGA vide notification dated 31.03.2015 in respect of all States/Union Territories under Section 6(1) of the MGNREGA, 2005. The revised rates are effective from 1st April, 2015 and are given in **Annexure-I**.

(b): No representation from any State/UT has been received by Ministry of Rural Development against the formula adopted for wage revision under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

(c): Does not arise.

(d): The data in respect of the disabled persons provided employment under MGNREGA during the last three years and current year are given in the **Annexure-II**.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 2889 dated 06.08.2015

MGNREGA wage rate and Minimum agriculture wage rate		
No	Name of the State	MGNREGA wage rate w.e.f. 1st April, 2015
1	2	3
1	ANDHRA PRADESH	180
2	ARUNACHAL PRADESH	167
3	ASSAM	179
4	BIHAR	162
5	CHHATTISGARH	159
6	GUJARAT	178
7	HARYANA	251
8	HIMACHAL PRADESH	
8a	HIMACHAL PRADESH - Non Scheduled Area	162
8b	HIMACHAL PRADESH - Scheduled Area	203
9	JAMMU AND KASHMIR	164
10	JHARKHAND	162
11	Karnataka	204
12	KERALA	229
13	MADHYA PRADESH	159
14	MAHARASHTRA	181
15	MANIPUR	190
16	MEGHALAYA	163
17	MIZORAM	183
18	NAGALAND	167
19	ODISHA	174
20	PUNJAB	210
21	RAJASTHAN	173
22	SIKKIM	167
23	TAMIL NADU	183
24	TRIPURA	167
25	UTTAR PRADESH	161
26	UTTRAKHAND	161
27	WEST BENGAL	174
28	Goa	208
29	Andaman & Nicobar	
29a	Andaman	228
29b	Nicobar	241
30	D&N Haveli	196
31	D& Diu	181
32	Lakshadweep	210
33	Puducherry	183
34	Chandigarh	239
35	Telangana	180

Annexure-II referred in reply to part (d) of Lok Sabha Unstarred Question No. 2889 dated 06.08.2015

No	State	No. of Disabled beneficiary individuals (In Nos.)			
		2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	133094	145674	74416	62863
2	ARUNACHAL PRADESH	64	71	69	26
3	ASSAM	2245	2385	1452	917
4	BIHAR	5091	4567	2472	582
5	CHHATTISGARH	25948	24368	15114	6495
6	GUJARAT	16175	11464	8005	1304
7	HARYANA	297	357	234	73
8	HIMACHAL PRADESH	1725	1656	1234	464
9	JAMMU AND KASHMIR	6469	6655	1820	16
10	JHARKHAND	6360	4964	5456	3200
11	KARNATAKA	6485	7801	5271	320
12	KERALA	1633	1741	1743	944
13	MADHYA PRADESH	10775	31872	38168	8311
14	MAHARASHTRA	23350	18232	19297	13224
15	MANIPUR	666	958	890	109
16	MEGHALAYA	218	260	236	3
17	MIZORAM	77	91	108	87
18	NAGALAND	89	102	110	112
19	ODISHA	4033	3587	3258	1348
20	PUNJAB	193	554	408	238
21	RAJASTHAN	3211	3122	3887	3270
22	SIKKIM	85	112	97	21
23	TAMIL NADU	75699	80451	65649	46280
24	TELANGANA			61058	44057
25	TRIPURA	13510	12897	12726	4683
26	UTTAR PRADESH	10954	11414	9074	4794
27	UTTARAKHAND	447	467	703	109
28	WEST BENGAL	106274	110579	79384	11768
29	ANDAMAN AND NICOBAR	47	58	44	0
30	DADRA & NAGAR HAVELI	0	0	0	0
31	DAMAN & DIU	0	0	0	0
32	GOA	0	1	2	1
33	LAKSHADWEEP	14	4	10	0
34	PUDUCHERRY	79	31	61	21
	Total	455307	486495	412456	215640

